

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M. P. B H A D R A N

Petition(s) for Special Leave to Appeal (Civil) No(s).23182 / 2008

H E M L A T A & O R S. Petitioner(s)

V E R S U S

S T A T E O F B I H A R & O R S. Respondent(s)
(With appln(s) for permission to place addl. documents on
record and office report)

Date: 29/04 / 2 009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Charanjit Jawa, Adv.
Mr. Ajesh K. Chawla, Adv.
Petitioner-In- Person,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The learned Advocate, V.K. Sidharthan proposes to appear for
respondent Nos.2 and 3.

File vakalatnama and counter affidavit within four weeks.

There is no appearance for respondent No.1.

List again on 14.7.2009.

(M.P. Bhadran)
Registrar